

Office of the Municipal Councilors of Baduria

NORTH 24 PARGANAS.

PIN-743401

Shri Ram Prasad Biswas
Executive Officer
BADURIA MUNICIPALITY
24 PARGANAS (N)



Email - baduriamunicipality@gmail.com

Mob-9051127319

FAX / PHONE 03217 238-460 (O)

PHONE 03217 237-636(O)

Ref No... **Memo No. BM/998**

Dated- **28/02/2020.**

To
The Hon'ble District Magistrate & collector,

North 24-parganas, Barasat - 700124.

Sub: O.A. 247/2017 (Central Pollution Board - Vs - State of
Andaman & Nicobar & Ors)

Respected Sir/Madam,

with reference to e-mail dated 20.02.2020, a copy
of Memo No. 118/BOR/ENV/ADMN dated 20.02.2020 and a
copy of No. EN 37/3C-1/2020 dated 07.01.2020 from
the Deptt of Environment, Govt. of W.B., Pranisambad Bhawan,
Saltlake city, Kolkata-106 on the subject mentioned
above, I am to inform you that —

(i) as per official information no unregistered plastic
manufacturing / recycling units is in operation and no
unit is running in non-confirming / residential areas.

(ii) No plastic carry bags / films is manufactured in this
U.L.B. The matter of non-using plastic carry bags
is preaching throughout the municipal area through mike and
a general awareness is maintained among the
residents of this Municipality.

(iii) Thermocol / Polystyrene cups, Plates etc. are
not used extensively and haphazardly. However,
what is accumulated in this regard is regulated/
destroyed.

(iv) We have no central Processing centre. We are
trying our level best for getting the same
which is under consideration. It is expected
contd....

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that soon we shall get the same (copy enclosed)
and take possession from Govt. level of it.

The waste materials of three wards
are collected and the rest of the same are destroyed
by the respective residents of the wards in their
places. What is collected by the sweepers are
either destroyed or burnt finding no other alternative way.
However, when we get the central processing centre,
we shall collect the waste materials strictly from
the respective wards and the same will be
processed scientifically, if necessary fund is
available.

Yours faithfully,

R Biswas

Executive Officer
Baduria Municipality
North 24 Pgs.

28.02.2020

Memo NO BM/998/1(C1)

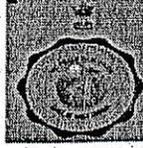
with a copy of Memo No. L-14011(C1)/757/2012-01 LRO/168600 dt. 20.01.2019.

Copy forwarded for information to

Mo EF & CC, CPCB

R Biswas

Executive Officer
Baduria Municipality
North 24 Pgs.



Government of West Bengal
Office of the Additional District Magistrate
&

District Land & Land Reforms Officer

North 24 Parganas at Barasat 3rd Floor, Administrative Building, Kolkata- 700124

Phone: (033) 2584 6301

e-Mail: dllro.n24pgs@gmail.com

Memo no. : L-14011(11)/757/2012-DL&LRO/168600

Dated: 20/01/2019

To

The Land Reforms Commissioner and Principal Secretary to the Government of West Bengal,
Land and Land Reforms and Refugee Relief and Rehabilitation Department,
Nabanna, Howrah – 711102.

Sub:- **Inter-Departmental Transfer of 10.77 acres** of land over different Plots at Mouza- **Charganpur, J.L No.111** under P.S.- Baduria in favour of the **UD&MA Department, Govt. of W.B.** for Setting up of **Dumping Ground by Baduria Municipality.**

Ref :- UD&MA Deptt's memo no.29-MA/O/C-6/IL-3/2018, Dtd.16/1/2018

Sir,

In connection with the subject referred above the B.L & L.R.O., Baduria has initiated a proposal for Inter-Departmental Transfer **10.77 acres** of land over different Plots at Mouza- **Charganpur, J.L No.111** under P.S.- Baduria in favour of the **Urban Development & Municipal Affairs Department, Govt. of W.B.** for the aforesaid purpose. The land scheduled is annexed in separate sheet.

This land is recorded in favour of the Collector North 24 Parganas in LR-Khatian no.01 and free from all encumbrances.

UD & MA Deptt. has issued Requisition Letter vide memo under reference.

In the above context the undersigned is forwarding the case records to your kind end with recommendation of IDT in favour of the **Urban Development & Municipal Affairs Department, Govt. of W.B.**, for your kind perusal and necessary approval.

Thanking you,

Yours faithfully,

A.D.M & D.L & L.R.O
North 24 Parganas at Barasat

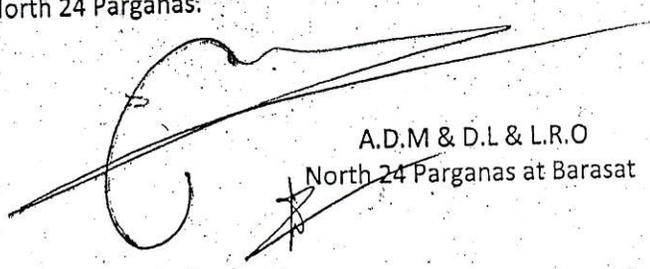
Enclosure: Case record (Sheets)

Memo no. : L-14011(11)/757/2012-DL&LRO/168600/1(3)

Dated: 20/01/2019

Copy forwarded to :-

- 1) The Principal Secretary to the Govt. of W.B., Urban Development & Municipal Affairs Department, Nagarayan, DF-8, Sector-I, Salt Lake, Kolkata -700064 for favour of his kind information.
- 2) The Director of Land Records & Surveys & Joint Land Reforms Commissioner, W.B., 35, Gopalnagar Road, Kolkata-700027 for favour of his kind information.
- 3) The CA to the District Magistrate, North 24 Parganas:


A.D.M & D.L & L.R.O
North 24 Parganas at Barasat